

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.**

No.F. 9(13)-DJ/W/2014-2020/ 9294-327 Dated, 22<sup>nd</sup> September, 2020

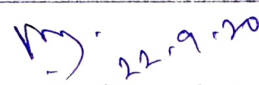
**Subject:-** Partial modification of arrangement of duty roster of Judicial Magistrates and also the employees on 24.09.2020, 26.09.2020 and 28.09.2020 under the establishment of the Chief Judicial Magistrate-cum-Civil Judge(Sr.Divn), West Tripura, Agartala.

**ORDER**

In partial modification of the roster duty of Judicial Officers issued earlier vide this office Memorandum No.F. 9(13)-DJ/W/2014-2020/8843-77, dated 30.08.2020 in respect of **Sri S.L.Tripura**, Ld. Judicial Magistrate First Class(Court No.5)-cum-Civil Judge(Jr.Divn), Agartala, West Tripura, following Judicial Officers shall attend duty in lieu of Sri S.L.Tripura on 24.09.2020, 26.09.2020 and 29.09.2020 as follows, in addition to their respective roster duty as arranged earlier:-

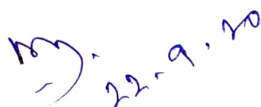
<b>Sl.No.</b>	<b>Name of Presiding Officer</b>	<b>Date of roster duty</b>	<b>Additional charge(s)</b>
1	<b>Sri S.B.Das</b> Addl.CJM-cum-Civil Judge(Sr.Divn)	24.09.2020	i)CJM-cum-Civil Judge(Sr.Divn), ii) Civil Judge(Jr.Divn)(Court Nos.1&2)-cum-JM 1 <sup>st</sup> Class (Court No.7&8 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1, 2,3,4,5, 6)-cum-Civil Judge(Jr.Divn).
2	<b>Smti. Dorothy Jamatia</b> J.M 1 <sup>st</sup> Class(Court No.1)-cum-Civil Judge(Jr.Divn)	28.09.2020	i)CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) ii) Civil Judge(Jr.Divn)(Court Nos.1&2)-cum-JM 1 <sup>st</sup> Class (Court No.7&8 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos. 2,3,4,5, 6)-cum-Civil Judge (Jr.Divn).
3	<b>Smti. Mitra Das,</b> J.M 1 <sup>st</sup> Class(Court No.3)-cum-Civil Judge(Jr.Divn)	26.09.2020 (4 <sup>th</sup> Saturday)	Charge of Police files.

To.  
All Concerned.

  
( S.Datta Purkayastha)  
District & Sessions Judge  
West Tripura, Agartala .

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Judge, Family Court, Agartala , West Tripura for information.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. **The Chief Judicial Magistrate, West Tripura, Agartala for information. Proposal vide his letter No.F.4(11)-CJM/W/2083-92, dated 19.09.2020 is hereby approved.**
6. Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
7. The Civil Judge(Jr. Div)-cum-J.M.1<sup>st</sup> Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
8. The Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6. Agartala, West District Tripura.
9. The Secretary, Tripura Bar Association, Agartala.
10. The Public Prosecutor, West Tripura, Agartala.
11. The Government Pleader, West Tripura, Agartala.
12. The Superintendent of Police, West Tripura, Agartala.
13. The Superintendent, Kendriya Sanshodhanagar, Tripura, Bishalgarh.
14. The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
15. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall also upload this memorandum in the official website of this office.
16. The Court Inspector, Sadar Police Court, Agartala .
17. Bench Section/ Accounts Section/ Nazarat Section/ Establishment Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information.
18. Official Notice Board.
19. Order Book.

  
( S.Datta Purkayastha)  
District & Sessions Judge  
West Tripura, Agartala